

produced when the proposed Salt Factory at Contal in the district of Midnapur (West Bengal) will start working?

(b) Will pit brine or solar evaporation system be taken up there?

(c) How much salt is imported at present into West Bengal annually from other States in India?

(d) Are the salt requirements of Assam and Nepal met through the State of West Bengal?

(e) How does the *per capita* consumption of salt in West Bengal compare with that of the other States?

**The Minister of Production (Shri K. C. Reddy):** (a) The project, which has not been fully examined, is to produce approximately 54 lakh maunds per annum.

(b) Solar evaporation.

(c) About 117 lakh maunds from the West Coast (Saurashtra, Kutch and Mithapur) and 17 lakh maunds from Tuticorin were imported into West Bengal during the calendar year 1951.

(d) Yes.

(e) The *per capita* consumption in West Bengal has been estimated at about 14 lbs. per annum as in all other States except Bombay and Madras (including Travancore-Cochin State) where it has been estimated at 12.7 and 20 lbs. respectively.

#### TITANIUM OXIDE

**246. Kumari Annie Mascarene:** Will the Minister of Commerce and Industry be pleased to state:

(a) what is the quantity of Titanium Oxide imported into India;

(b) what are the purposes for which it is imported;

(c) from where it is imported; and

(d) what is its price per ton?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) Correct statistics are not available as import of Titanium Oxide is not separately specified in the Accounts relating to the Foreign Sea and Air-Borne Trade and Navigation of India.

(b) Principally for use as white pigment in the paint industry.

(c) Mainly from the U.K. and West Germany.

(d) Present landed costs are:—

U.K. product Rs. 2,480 per ton.

German product Rs. 2,780 per ton.

#### ILMENITE (EXPORT)

**247. Kumari Annie Mascarene:** Will the Minister of Commerce and Industry be pleased to state:

(a) how many tons of Ilmenite are exported from India and to which countries;

(b) what is its price per ton; and

(c) which are the States which supply this mineral sand?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a)—

1949 2,65,220 tons of ore.

1950 2,38,090 tons of ore.

1951 2,40,967 tons of ore.

1952 (January to October) 1,34,855 tons of ore.

The countries to which the ore is exported are U.S.A., U.K., Japan, Italy and France, the first two countries being the largest purchasers.

(b) The export price ranges from Rs. 25 to Rs. 30 per ton.

(c) The bulk of ilmenite sand is supplied by the Travancore-Cochin State. It is also available in small quantities in the States of Bombay, Madras and Orissa.

#### EXPORT QUOTA FOR ONIONS

**248. Shri Nambiar:** Will the Minister of Commerce and Industry be pleased to state:

(a) what quantity of onions is allotted for export in the period of July to December, 1952 within the jurisdiction of the Madras Deputy Chief Controller of Exports;

(b) what quantity has already been distributed to the exporters by the Deputy Chief Controller of Exports, Madras, for this period; and

(c) whether it is a fact that 15 per cent of the basic period's total export has been distributed to the exporters and if so, on what basis this percentage was arrived at?

**The Minister of Commerce (Shri Karmarkar):** (a) 6,500 tons.

(b) 5,583 tons.

(c) Yes. After reserving a minimum of 5 tons each for petty established shippers the balance available for distribution worked to 15 per cent. of basic exports of the remaining shippers.

#### DISPLACED PERSONS' SHOPS BURNT IN FIRE ACCIDENT

**249. Shri Basappa:** Will the Minister of Rehabilitation be pleased to state:

(a) whether there was a fire accident about two to three months back

in Irwin Road, New Delhi, as a result of which nearly ten shops of displaced persons were burnt to ashes and property worth about Rs. 15,000 was lost;

(b) if so, what was the reason for the fire accident;

(c) whether any compensation has been paid to the displaced persons who have lost their goods; and

(d) whether any other shops have been provided for them to carry on their trade and if so, how many persons have been so provided and where?

The Minister of Rehabilitation (Shri A. P. Jain): (a) to (c). A fire involving ten shops of displaced persons broke out on the Irwin Road on the night between 18/19th August, 1952. It is not possible to estimate the value of the property lost by displaced shopkeepers due to this fire. 8 of these shops were insured for Rs. 71,000 against which the Insurance Companies have already paid Rs. 47,800 as compensation. The two uninsured shops had been sublet by the Municipal allottees to unauthorised parties. In one of these two shops there was only some furniture. In the other the total estimated stock value was not worth more than Rs. 500 and much of his property was salvaged. It has not been possible to investigate the cause of the fire.

(d) Two of the shopkeepers are reported to have acquired shops in Ghaffar Market and Irwin Road and another has jointed in the business of his son in Ghaffar Market. Two were unauthorised sub-lettees and have no claim for alternative accommodation. The case of the remaining five shopkeepers for provision of alternative accommodation is under consideration of the New Delhi Municipal Committee.

#### मंत्रियों के लिए मकान

२५०. श्री जार० एन० सिंह: क्या निर्माण गृहमन्त्रालय तथा रसद मंत्री यह बतलाने की कृपा करेंगे कि प्रत्येक मंत्री को बिना किराये के ओ सुसज्जित मकान दिए गए हैं, उन का बालू दर के हिसाब से किराया कितना होगा; तथा प्रत्येक मंत्री के मकान को सुव्यवस्थित रूप से रखने के लिए कितना खर्च होता है जयना हो रहा है?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): A statement containing the required information is placed on the Table

of the House. [See Appendix IV, annexure No. 30].

#### IMPORT OF TEXTILES

251. Dr. Jatav-vir: Will the Minister of Commerce and Industry be pleased to state the quantity of mill-made cotton, silken and woollen cloths imported into India from U.K. and other foreign countries during the last two years?

The Minister of Commerce (Shri Karmarkar): The information is given in the attached statement. [See Appendix IV, annexure No. 31]

#### M.Ps' FLATS

252. Shri U. M. Trivedi: (a) Will the Minister of Works, Housing and Supply be pleased to state how many M.Ps' flats were vacated by the M.Ps' after the last session?

(b) How many of such vacated flats were let out to non-M.Ps. and on what terms?

(c) What was the rent charged for these flats from the non-M.Ps.?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) 78.

(b) 29 flats were allotted to Government officers during the non-session period on the condition that they will be vacated at short notice, if required.

(c) Standard rent under F.R.—45-A subject to a maximum of 10 per cent. of the officers' emoluments was charged for the buildings. Furniture and additional services were charged for in addition.

#### CLOTH CONTROL

253. Shri N. L. Joshi: (a) Will the Minister of Commerce and Industry be pleased to state what are the varieties of cloth on which control is maintained?

(b) What are the varieties which are decontrolled?

(c) What is the proportion of increase or decrease in production of the varieties mentioned in parts (a) and (b) above in the year 1952 as compared to the production figures for the year 1951?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) to (c). A statement is laid on the Table of the House. [See Appendix IV, annexure No 32].